

Through Fax

(J.H.C. Sch. 1-7)

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From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand
Ranchi

File No. XIX(I)/5/2016-17/Apptt.
Letter No. 2521 /Apptt.
Dated: 20/07/19

To,

The Principal District & Sessions Judge, Chaibasa,
The Principal District & Sessions Judge, Seraikella and
The Principal District & Sessions Judge, East Singhbhum at Jamshedpur.

Sub.: - Regarding nomination for attending the Legal Awareness Programme on Cyber Crimes to be held on 27.07.2019 at Jamshedpur.

Sir,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to **nominate** all the **Judicial Officers** posted at **Chaibasa, Seraikella** Judgeships and **Ghatshila Sub-division of Jamshedpur** Judgeship for attending the Legal Awareness Programme on Cyber Crimes to be held on 27.07.2019 at Jamshedpur after necessary arrangements for detaining officers for the remand purpose.

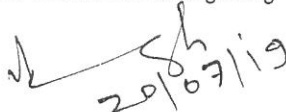
This is for your kind information and for communication to the officers concerned.

Yours faithfully,
Sd/- J.P. Singh
Registrar (Administration)

Memo no. 2522 /Apptt.

dated, the Ranchi 20/07/19

Copy forwarded to the Member Secretary, JHALSA, Ranchi for information with reference to his letter no. JHALSA/1982/2019 dated 20.07.2019 (E-mail-jhalsaranchi@gmail.com) / the Director, Judicial Academy Jharkhand, Ranchi for information / the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


20/07/19
Registrar (Administration)